

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Coastal Projects Limited Date of Commencement of Liquidation: 06-12-2018; List of Stakeholders as on Date: 30-09-2019; Name of IP: Mr. Ravi Sankar Devarakonda; Last 5 digit of registration number: 10195

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	31	80789691119	31	77557583712	5193992678	771391889	0	Annexure 3
4	Unsecured financial creditors	0	0	0	2460715517	0	0	0	NA
5	Operational creditors (Workmen)	80	59900937	80	29022892	0	30878045	0	NA
6	Operational creditors (Employees)	1	323560582	1	272415092	0	51145489	0	NA
7	Operational creditors (Government Dues)	1	31128949	1	31128949	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	245	3443776040	245		0	560646399	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	1905370463	15	1736349380	0	169021083	0	NA
Total		373	86553428090	373	82087215542	5193992678	1583082905	0	